Government of India Ministry of Youth Affairs & Sports Department of Sports

RAJYA SABHA UNSTARRED QUESTION NO. 2392 TO BE ANSWERD ON 09.08.2021

Guidelines for recognized sports

2392 # Shri Ajay Pratap Singh:

Will the Minister of Youth Affairs and Sports be pleased to state:

- (a) whether there are any clear guidelines of the Ministry regarding recognized sports;
- (b) if so, the details thereof; and
- (c) if not, whether Government is mulling over it?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS [SHRI ANURAG SINGH THAKUR]

(a) to (c) The Ministry of Youth Affairs & Sports recognizes National Sports Federations (NSFs) for promotion and development of concerned sports disciplines as per the laid down procedure in the National Sports Development Code of India, 2011 (Sports Code), which is already in existence and operational from 2011. The Sports Code requires NSFs to follow healthy management practices, accountability, transparency, impartial and transparent selection procedures, age and tenure restrictions of office bearers, basic universal principles of good governance in sports, proper accounting procedures, prevention of age fraud & sexual harassment of women, and holding of elections as per model election guidelines.
